

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-159(PB)/2017

IN THE MATTER OF:

Gudearth Homes Infracon Pvt. Ltd. & Ors.Petitioners
v.

Veebro Technoplast Pvt. Ltd.Respondent

SECTION : UNDER SECTION 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) : Ms. Anju Jain, Mr. Hitesh Sachar,
Ms. Meghna Nagpal, Advocates
Mr. Anshul Chhabra, Company Secy. in practice

Mr. Sumnish Kumar Jain, Insolvency Professional

For the Respondent(s) :

ORDER

Arguments heard. Order reserved.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(R. VARADHARAJAN)
(MEMBER JUDICIAL)

16.08.2017
V.Sethi